Gram Panchayats within a district for the implementation of the programme in any year including construction of individual toilets, school and anganwadi toilets and Solid and Liquid Waste Mangment projects.

(c) As reported by Govt, of Himachal Pradesh, an estimate providing drinking water supply from Bingule to village Nandla amounting to ₹ 14.02 lakhs has been prepared for which ₹ 5.00 lakhs have been sanctioned by the Deputy Commissioner, Shimla under Backward Area Sub-Plan and the work is being taken up.

(d) Government of Himachal Pradesh is already implementing the schemes of National Rural Drinking Water Programme and Nirmal Bharat Abhiyan (NBA) in the State. It is for the State Government to priotitise the areas in which the programme is to be implemented.

## **Swachh Bharat Mission**

13. SHRI HUSAIN DALWAI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government propose to launch a 'Swachh Bharat Mission';
- (b) if so, the objectives of the Mission;
- (c) how it is proposed to be implemented;
- (d) whether any time bound programme has been chalked out in this regard; and
- (e) if so, the details thereof?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI NITIN GADKARI): (a) to (e) The matter is under examination.

## Shortage of drinking water

†14. DR. SATYANARAYAN JATIYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages suffering with the shortage of drinking water in the country, State-wise;

(b) the effective measure for supply of safe drinking water and the action plan for its implementation; and

(c) the amount of assistance released by the Central Government for supplying drinking water during the last five years, State-wise?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI NITIN GADKARI): (a) The Ministry maintains the data regarding coverage of rural population with drinking water supply in terms of habitations. Shortage of drinking water to a rural <sup>†</sup>Original notice of the question was received in Hindi.

## 90 Written Answers to [RAJYA SABHA] Unstarred Questions

habitation can be defined as a habitation where all the population is not being provided with the basic minimum service of potable drinking water of 40 litres per capita per day (lpcd). Such habitations are called partially covered habitations. The Ministry has an online Integrated Management Information System (IMIS) in which States have reported status of rural habitations in terms of coverage of adequate and potable drinking water supply as fully covered, partially covered and quality affected habitations. The State/UT-wise details are given in the Statement (*See* below).

(b) Under the National Rural Drinking Water Programme (NRDWP), the Government of India provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. A budgetary allocation of ₹ 11,000 crores has been provided for NRDWP in 2014-15. Under NRDWP, priority has been given to cover partially covered and quality affected habitations with safe drinking water. Moreover, 5% of NRDWP allocation is earmarked and allocated to those States facing problems of chemical contamination in drinking water or with Japanese Encephalitis and Acute Encephalitis Syndrome affected high priority districts.

(c) The amount of assistance released by the Central Government for supplying drinking water during the last five years, State-wise is given in Annexure [*See* Appendix 232, Annexure No. 2]

## Statement

Sl. No.	State	Total	Fully Covered	Partially Covered	Quality Affected	
		No. of Habitation	No. of Habitation	No. of Habitation	No. of Habitation	
1	2	3	4	5	6	
1.	Andhra Pradesh	47397	29231	16612	1554	
2.	Bihar	107640	50203	50838	6599	
3.	Chhattisgarh	73616	61483	8038	4095	
4.	Goa	347	345	2	0	
5.	Gujarat	34415	33829	329	257	
6.	Haryana	7251	6796	440	15	
7.	Himachal Pradesl	n 53604	39274	14330	0	
8.	Jammu and Kash	mir 15798	8049	7739	10	

Status of Rural Habitation with respect to Drinking Water Supply as on (01.04.14)

Written Answers to		[7 July, 2014]		Unstarred Questions 91	
1	2	3	4	5	6
9.	Jharkhand	119667	116003	3637	27
10.	Karnataka	59753	24480	32900	2373
11.	Kerala	11883	3338	7717	828
12.	Madhya Pradesh	127559	125151	671	1737
13.	Maharashtra	100488	87339	12200	949
14.	Odisha	157296	101810	48766	6720
15.	Punjab	15370	12563	2788	19
16.	Rajasthan	121133	69085	28092	23956
17.	Tamil Nadu	100018	85946	13657	415
18.	Telangana	25139	13212	10308	1619
19.	Uttar Pradesh	260110	259539	73	498
20.	Uttarakhand	39142	24195	14913	34
21.	West Bengal	98120	45419	41087	11614
22.	Arunachal Prades	h 7412	2386	4939	87
23.	Assam	87888	41990	35214	10684
24.	Manipur	2870	2089	781	0
25.	Meghalaya	9326	1918	7356	52
26.	Mizoram	777	339	438	0
27.	Nagaland	1530	503	989	38
28.	Sikkim	2084	662	1422	0
29.	Tripura	8132	3215	598	4319
30.	Andaman and Nicobar 400		323	77	0
31.	Chandigarh	18	0	18	0
32.	Dadra and Nagar	Haveli 70	0	70	0
33.	Daman and Diu	21	0	21	0
34.	Delhi	0	0	0	0
35.	Lakshadweep	9	0	9	0
36.	Puducherry	248	89	150	9
	Total	1696531	1250804	367219	78508